Year	No. of villages	No. of families	
1996-97	40	4474	
1997-98	75	4473	
total	186	16100	

(b) and (c) The Government of Madhya Pradesh have announced a resettlement and rehabilitation policy for the project affected people of the Narmada Sagar Project. A detailed plan has been prepared by the state Government to implement the resettlement and rehabilitation of project affected persons which is under implementation.

(d) The outlay proposed during 1992-93 is as under:

1) Land acquisition Programme	Rs. 35.00 crores
2) settlement & Rehabilitation programme	Rs.43.15 crores

## [English]

## Fillip to Tourism

4570 SHRI SHRAVAN KUMAR
PATEL.
PROF. (SHRIMATI) RITA
VERMA:
SHRI MULLA: PALLY
RAMACHANDRAN.
SHRI S.B. THORAT:

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state.

- (a) whether disturbed internal conditions coupled with the Indian Airlines pilots strike have adversly affected the current year winter tourist season;
- (b) if so, the details thereof including comparative figures of tourists traffic and hotel occupancy during the current year as compared to during the last two years;
- (c) the States which were worst affected this account during 1992-93; and

(d) the steps proposed to be taken to boost the tourism?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD): (a) Yes Sir.

(b) The foreign tourist arrival in the country during 3 months period from December 1992 to February 1993 as compared to the previous two years are as given below.

December to February Tourist Arrival			
1990-91	4,39,010		
1991-92	5,47,841		
1992-93	4,72,881		

Relevant statistics regarding hotel occupancy are not available.

(c) Almost all the states, particularly those in the Northern and Western region are worst affected during December 1992 to February 1993.

(d) The steps being taken to boost tourism include effective publicity compalgns in the overseas markets, dliversification of tourism product and improvement of infrastructural facilities.

## **Telecom Networks by States**

4571. DR. D. VENKATESWARA RAO: Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether Telecom. Commission has allowed State Governments to operate their own telecom networks;
- (b) if so, the number of states which have so far been permitted;
- (c) the number of States have already set up telecom network; and
- (d) the extent to which this scheme has been sucessful?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) Wherever state Governments are setting up big industnal centres and residential colonies, they can set up their own telecom network in these areas subject to approval of department of Telecom. Such networks can be provided connectivity to the public network through junction lines.

(b) to (d) We have yet to receive any firm proposal.

## Deep sea Fishing

4572, SHRI PRAKASH V.PATIL:

Will the Minister of FOOD PROCESS-ING INDUSTRIES be pleased to state

(a) Whether the Government have

announced liberalised foreign collaboration policy in deep sea fishing;

- (b) if so, the impact of this policy on Indian entrepreneurs; and
- (c) the specific areas of policy on deep sea fishing liberalised since January, 1992?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRITARUN GOGOI): (a) and (b) Year As a result of liberalised foreign collaboration policies, keen interest has been evinced in the deep sea fishing sector and a number of proposals were received for Joint Ventures in deep sea fishing. 23 such proposals from Indian entrepreneurs have been cleared by the Government till February, 1993

- (c) Since January, 1992, the following liberalisation of policies has been made in deep sea fishing sector:
- More than 40% foreign equity is allowed in Joint Venture Projects.
- Minimum value addition in case of 100% Export-oriented scheme has been reduced from 40% to 30%.
- Deep Sea Fishing vessels including leased vessels are permitted to report at two or three pre-determined base ports instead of a single base port, as was being allowed earlier.
- Fee of Rs. 2 lakhs per vessel for test fishing has been reduced to Rs. 1 lakh per vessel.
  - 5. Second-hand deep sea fishing ves-